

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TALWALKARS BETTER VALUE FITNESS LIMITED Date of Commencement of Liquidation: 28-06-2022; List of Stakeholders as on Date: 23-02-2023; Name of IP: Mr. Gajesh Labhchand Jain; Process Number: 1; Last 5 digitof registration number: 12588

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				39542879				NA
2	Liquidation costs incurred till date				6679067				NA
3	Secured financial creditors	5	3375594279	5	3276255870	0	99338409	0	Annexure 3
4	Unsecured financial creditors	3	1326366628	3	1324081799	0	2284829	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	69	38926740	3	9043268	0	29883472	0	Annexure 6
7	Operational creditors (Government Dues)	23	143980114	22	139474365	0	4505748	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	83	367308979	39	58505161	0	308803818	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		183	5252176740	72	4853582409	0	444816276	0	